

Dear Mr. R. N. Choubey,

We are a private FM operator having licences in 7 cities across the nation under the brand name 'RADIO ONE FM 94.3'.

We have perused the consultation paper proposed by your esteemed office and state below our comments on issues related to us in accordance with the questions raised in Para 6.2.4 :

1. Private FM operators have to take licence from the govt by paying licence fees as decided by them for each territory. In addition to this, we have to pay huge rentals to various other authorities for our transmission premises, operation and equipment. Also, the entire programming and content on the radio channel is done by our personnel and then transmitted to our listeners. Any service by DTH to provide our channels to their customers should only be after taking our prior consent and on paying the requisite fee. Also since the radio channels are city/town specific, DTH cannot provide our Mumbai radio station to their customers outside Mumbai. Further, are the DTH players bringing out 'audio receivers' only (as in some countries abroad) as opposed to 'video audio receiver' that is connected to TV, which then becomes an alternate to Worldspace which would then bring about a different approach to it altogether.
2. If the Government still permits the DTH operators, there MUST be separate guidelines giving out detailed points on the licence by us, its use and other terms and conditions, including payment terms. Most importantly, they will not be allowed to modify or insert any content and should only be a medium to provide the radio station as it is. This is extremely important to avoid copyright issues.

Thanks & Regards

Aarti Kathariya  
Company Secretary  
Radio Mid-Day West (India ) Ltd. (Radio One)

Tel No.: + 91-22-6701 7201  
Fax No.:+91-22-6701 7200  
Cell : +91-99205 81425